

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

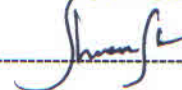
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
110/16	TP 57/17	Hearing	433(e)	Ruchi Soya Industries Ltd. Vs Bhadravathi Balaji Oil Palms Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

PETITIONER
REPRESENTATION TO WHOM

SIGNATURE

SHRAVANI S. LOHAR
9611562268



ORDER

Counsel for petitioner is present. He has filed memo along with acknowledgement for notice issued to the Respondent was served. Acknowledgment bears the name Ms. Ananthi, M.D who was supposed to have received the notice on behalf of the Respondent Company. Respondent is called absent. Counsel for petitioner is directed to suggest the name of IRP and also to obtain consent letter from the IRP to proceed further. List it on 31/05/2017.

Member (J)

Member (T)